

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

IA 1/2014, in Petition(s) for Special Leave to Appeal (C) No(s).
31497/2014

MEHENDRA PANDIT (D) THRO. HIS LRS BADRI PANDEY Petitioner(s)

VERSUS

BABUA KOERI & ORS.	Respondent (s)
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(Only SLP(c) NO. 31497 of 2014 to be listed before Registrar Court
)

Date : 15-04-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Rajeev Singh, AOR
Mr Yashkaran Jain, Adv.
Mr. Akhilesh Kumar Pandey, AOR

For Respondent(s)

Ms. Asha Gopalan Nair, AOR
Mr. Akhilesh Kumar Pandey, AOR
Mr. Rajeev Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Await track report in respect of legal representative
nos. 3/1 to 3/2.

List again on 11.7.2019.

ANIL LAXMAN PANSARE
Registrar